HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

MAIN CASE No: W.P.(SR) NO.45125 OF 2025

PROCEEDING SHEET

Sl. No	DATE	ORDER	OFFICE NOTE.
1.	19.10.2026	**KM, J & AGD, J** Heard the submissions of the learned counsel for the petitioner. No representation on behalf of the respondents-SAAP. List the matter on 26.10.2026. **KM, J** **AGD, J** BMS/ASK	
